SI.	StatesUnion Territories	Monthly	Revised	Annual
No.		normal	Monthly	festival
		quota	quota	quota
		w.e.f.	w.e.f.	****
		1.2.87	Jan. 96	
			(on the	
			basis of	
			1991 Census)	
			****	
35.	Uttar Pradesh	52926	59122	15936
36.	West Bengal	25888	28934	7796
37.	Bhutan	300	315	50
	GRAND TOTAL	334820	368760	100000

<sup>\*</sup> w.e.f July, 1993

\*\*\*\*\* Besides, 10% ad-hoc increase over and above the monthly levy quota was allowed to all States-UTs for the months of December, 1996, January, 1997 and February, 1997.

## Sugar Stock maintained by Government

2317. SHRI T.M. VEN-KATACHALAM: Will the Minister of FOOD be pleased to state:

- (a) the minimum sugar stock maintained by Government presently;
- (b) whether the National Cooperative Sugar Mills Association has demanded for increasing the stocks;
- (c) if so, the details and the response of the Government thereto; and
- (d) quantum of Sugar Fund available with Government and the manner in which the surplus sugar fund is used?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) to (c) The National Federation of Cooperative Sugar

Factories Ltd. had petitioned the Government on 12.6.1996 to create a Buffer Stocks of 20 lakh tonnes of Sugar. The period for which the Buffer Stock was to be created had not been mentioned.

Government have decided to extend the Buffer Stock of 5 lakh tonnes created for a period of one year from 10.1.96 by another year besides creating an additional buffer stock of 5 lakh tonnes of sugar for a period of one year from 1.12.1996.

(d) As on 31.12.1996, an amount of Rs. 854.58 Crores was available in the Sugar Development Fund. The Fund is to be utilised for the reimbursement of the carrying cost of the Buffer Stock including interest, storage and insurance charges, grants-in-aid for research schemes aimed at development of the Sugar Industry, loans for Cane Development, loans for modernisatioivrehabilita-tion of sugar milk, etc.

<sup>\*\*</sup> w.e.f. Feb., 1994

<sup>\*\*\*</sup> Over and above 5% ad-hoc increase allowed from August, 1991 to March, 1994, withdrawn in April 1994 & again restored in September, 1995 and continued upto 31.12.1995.

<sup>\*\*\*\*</sup> This apart, the annual festival quota of all States'UTs was doubled for the calender year, 1996.